

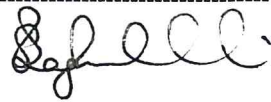
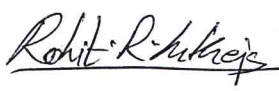
18

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 254/16	TP 105/17	For dismissal of the petition	433( e)	Agarwal Coal Corporation Pvt. Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Adambi for C.K. Nandakumar	Respondent	
2.	Rohit Rajkumar Kuteja for S. Basanna 9886121368	Petitioner	

Counsel for petitioner is present. Counsel for respondent is present. He had filed the objections last time. But, by mistake, it is written that it was filed. Now, the counsel for respondent has filed objections. Petitioner counsel is also directed to comply the objections raised by the Registry.

List it for hearing on 22.11.2017.

  
MEMBER (J)

  
MEMBER (T)